# CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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FORM No. 4 See Rule 42)

CENATRAL ADMINISTRATIVE TRIB UNAL GUWA HATI BENCH : GUWA HATI.

### DRDERS SHEET

394/2001 APPLICATION NO.

Applicant (S) Son L. C. Don Jons

Resr ondartt(S)

h.O.I form

Advocate for the Applicant: A. Deb Roy, A. K. Sankan, A. Chakrabut, D.P. Mandal

Advocate for the Respondent: Rullway Commel

Order of the Tribunal ) Date Notes of the Registry 27.9.01 Me. A Charabarty, learned counsel for onis application is in form the applicant states that he does not wants but not 7 1 mg fine stemation - $^{
m Q}$  to press the application. Accordingly, the Petition of Control of Glad vide application is dismissed. This order is passed for Rs 50/ deposited vide on hearing of Mr. J.L.Sarkar, learned Rly. IPO/B) No 66 788 300 counsel. Dated ... 12 ... 9 .. 2004

for seing the har to
The L/Advocale for the

KS

हन्द्रीय प्रसासनिक अधिकरण Control Administrative Tribunal 26 SEP 2001 प्रवाहाले क्यास्त्रीट Guwahati Bench

### IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

BENCH :: GUWAHTI

0.A 394 of 2001

Sri L.C. Das & anr.

...Applicants

-Vs-

Union of India and ors.

...Respondents

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Filed by

Y (A.K. Sarkar) 24/9/2001

Advocate

1. ch.

IN THE CENTRAL ADMINISTRATIVE TIBUNAL, TRIBUNAL,
GUWAHATI BENCH :: GUWAHAT

O.A. No. 394 OF 2001

### BETWEEN

- Sri Lakshman Ch. Das,
   Son of Late Rajat Das,
   Resident of Pandu,
   Guwahati-12.
- Sri Gautam Kr. Roy,
   Son of Sri Pranesh Ch. Roy,
   Resident of Katihar, Bihar.

### ...Aplicants

toled by the ayp to come

-AND-

- Union of India,
   represented by the
   General Manager, N.F.
   Rly., Maligaon,
   Guwahati-11.
- The General Manager (P),
   N.F. Railway. Maligaon,
   Guwahati-11.
- The General Manager
   (CON), N.F. Rly.
   Maligaon, Guwahati-11.

I.CL. Qus.

Office all to the by

- 4. The Chief Personnel Officer (T) N.F. Rly., Maligaon, Guwahati-11.
- 5. The Chief Passenger and Traffic Manager, N.F. Railway. Maligaon, Guwahati-11.

### Respondents

### Details of the Application

1. Particulars of the Order against which the application is made.

The application is made against the Selection for the post of Traffic Inspector (for short TI) in scale Rs. 6500-10.500/- which has been held not following the normal procedure.

### 2. Jurisdiction

The Applicants declare that the subject matter of the application is within the jurisdiction of the Hon'ble Tribunal.

### 3. <u>Limitation</u>

The Applicants declare that the application is within the period of limitation under section 21 of the Administrative Tribunal Act, 1985.

### 4.1 Facts of the case

That the applicants are the citizen of India and as such are untitled to the rights and privileges

L.CL. Qus.

guaranteed by the Constitution of India. The Applicant No.1 is a member of the Scheduled Caste Community.

- 4.2 That the applicants are working as TI in the Operating Department of N.F. Railways. The applicants have a common cause of action and they pray for the permission to file the common application under Rule 4(5)(a) of the Control Administrative Tribunal Rule, 1987.
- 4.3 The applicants joined in the N.F. Railways w.e.f. 14.6.94 as Traffic Apprentice in the scale of Rs. 1600-2660 which was revised to Rs.5500-9000/-after the recommendation of 5<sup>th</sup> pay commission. After successfully completing for training for 2 years and qualifying in the written examination, the applicant No.1 was posted as TI, construction, Maligaon and the applicant No.2 was posted as Sectional TI, Kishanganj. Their next promotional scope is in the grade of TI in the scale of Rs.6500-10,500/-. It is stated that the applicants are eligible to be promoted to the next higher grade in the scale of Rs.6500-10,500/-
- 4.4 That the eligible candidates may be promoted to the grade of TI in the scale of Rs. 6500-10,500/-through the Selection Procedure. The Railways followed Viva-Voce test as the only Selection Procedure for the said promotion candidates in the grade of TI in the scale of Rs.5000-9000/- who have served for at least two years are called for the Selection in order of their seniority as per 3X formula. It is stated that in the year 1999 two eligible candidates were promoted to the post of TI in the scale of Rs.6500 -10,500/-

through the Viva-Voce test only. The Selection (Viva-Voce in the year 1999 was held by a Notification Nof.E/254/76 Pt. VII (T) dated 5.4.99 and result of the Selection was declared by a notification dated 5.12.2000.

Copy of the Notification dated 5.4.99 and 5.12.2000 are enclosed as **Annexure - A and B** respectively.

- That the General Manager (P)/P No. by letter No.E/254/76/P/VII(T) dated 4.4.2001 called 11 (eleven) TIs in the scale of Rs.5000-9000/- to keep in readiness to appear in the written test followed by Viva-Voce test for the Selection for the post of TI in scale Rs. 6500/-10,500/-. The Schedule fixed for written test and Viva-Voce was on 6.6.2001 and 22.6.2001 respectively. However, by a Notification dated 4.5.2001 the stated programme was changed to 8.5.2001 for written test and 22.5.2001 for Viva-voce.
- 4.6 That the applicants beg to state that the procedure of Selection for the post of TI in scale of Rs.6,500-10,500/- has been changed without giving any prior notification in this regard and this is the first time that the respondents have departed from the normal procedure of holding Viva-Voce test only for the aforesaid Selection to the written list followed by a Viva-Voce test. It is also started that the commercial branch of the Railways has been following the procedure of Selection of Inspectorial grade in scale of Rs. 6,500 10,500/- by holding viva-voce

L. CL. Qus.

only even uptill now. Some candidates who were called for the said selection filed a representation dated 4.5.2001 to the Chief Passenger and Traffic Manager, N.F. Rly., Maligaon and prayed to pass favourable order to hold viva-voce only for the said selection. However, the said selection was not held on the Scheduled date fixed for.

Copy of the representation dated 4.5.2001 is enclosed as Annexure- 'C'.

4.7 thereafter by a notification That No.E/254/76/Pt.VII(T) dated 14.8.2001 the respondent No.2 decided to hold the aforesaid selection by holding a written test on 31.8.2001 followed by a viva-voce on 26.9.2001 and called upon 11 (eleven) candidates for the selection. A prescribed syllabus for the said examination was also circulated dated 14.8.2001. It is stated that the applicant No.2 is the senior most candidate among the 11 (eleven) eligible candidates, who were called for the Selection and the position of the applicant No.1 is 4 in order of seniority.

Copy of the Notification dated 14.8.2001 along with the syllabus for the written examination is enclosed as Annexure-D.

4.8 That the applicants beg to state that the question set beyond the syllabus for the written examination. It is also stated that the Railway Board

by letter No.E(NG)1-2000/PMI/41 dated 24.11.2000 clarified that the existing provision that objective type questions for about 50% of total marks for the written test shall be deemed to have been followed correctly if objection type questions fall in the range of 45% to 50% of total marks for the written test. It is mentioned that the questions set for the written test included/comprised only 24% of objective type questions, which is violative of instructions of the Railway Board.

Copy of the Railway Board's letter dated 24.11.2000 is enclosed as Annexure-E.

- 4.9 That the applicants beg to state that the only question which was set on Rajbhasa (a compulsory question) having mistake which confused the candidates. It is stated that question on Rajbhasa cannot be made compulsory.
- 4.10 That the result of the written examination for the aforesaid Selection was declared by notification No.E/254/92/Pt.III (T) (Con) Loose dated 18.9.2001 whereby 7 (seven) candidates were declared qualified for appearing before the viva-voce test to be held on 26.9.2001. The applicants names are not in the list of qualified candidates for viva-voce.

Copy of the Notification dated 18.9.2001 is enclosed as Annexure-F.

That the applicants beg to state that they 4.11 are the eligible candidates for the promotion to the post of TI in scale of Rs.6,500-10,500/- and they have adequate knowledge of works which they have attained through their experience. It is also stated that in Railway Board's letter No. (EPS/288)-E254/0Pt A@ dated 7.5.1984 there was a clear mention that "in the PNM Meeting held between the NFIR and Rly. Boards 16/17.9.83 the Federation stated that in the older age group the capacity of the employee to answer written papers get reduced though they adequate knowledge of works attained through experience etc. Thus Junior employee tend to score over their senior in the selection held for the post. They written test suggested that qualifying the marks therefore, prescribed for being eligible to be called for vivavoce test and also overall pass percentage of marks reduced", and being empanelled, might be for administration. The accepted by the accordingly applicants humbly submits that the national seniority been given for have (15%) might not marks consideration of senior candidates. The applicants have filed a representation dated 18.9.2001 to the issuing necessary respondent No.4 and prayed for instruction so that senior most persons should not be deprived in getting due promotion in the next higher done has yet been But nothing communication has been made to the applicants in this regard.

Copy of the representation dated 18.9.2001 is enclosed as Annexure-G.

- 4.12 That the applicants humbly submit that they are the most eligible candidates for their due promotion to the post of TI in scale of Rs. 6,500 10,500/- and if they are not considered for promotion they will be highly deprived of.
- 4.13 That the applicants came to know that the whole Selection process would be cancelled on the objection made by the candidates and was expecting for cancellation of the same. But suddenly the result of the written test has been declared on 18.9.2001.
- 5.1 Grounds for relief with legal provisions:
- 5.1 For that the written test has been held departing from the normal practice and procedure of viva-voce test only.
- 5.2 For that the written test has been held without giving any prior notification to the candidates.
- 5.3 For that questions set for the written test beyond the syllabus.
- 5.4 For that great discrimination has been made by holding the written test while equally situated employees of the commercial branch are selected for promotion through viva-voce test only.

- 5.5 For that questions set for written test did not include 45% to 55% questions of objective type, which is violative of instructions of Railway Board.
- 5.6 For that the respondents have acted whimsically and arbitrarily and in violation of Article 14 and 16 of the Constitution of India.
- 5.7 For that the respondents have failed to consider the case of the senior most candidates for being called for viva-voce test by reducing prescribed qualifying marks, which was proposed to the Rly. Board and was accepted by the administration.

### 6. Details of remedy

The applicants have submitted representation without any result. There is no other remedy under any rule.

Matter not pending before any other court.

The applicants declare that they have not filed any other case in any Tribunal or Court on the subject matter.

### 8. Relief Sought for :

Under the facts and circumstances of the case, the applicants pray for the following relief.

- 8.1 The Selection for the post of TI in scale of Rs.6,500 10,500/- be set aside and quashed.
- 8.2 Fresh Selection for the post of TI in scale of Rs. 6,500 10,500/- be held.

The above reliefs are prayed for on the grounds started on para - 5 above.

#### Interim relief prayed for 9.

During the pendency of this application the applicants prayed for the following relief.

- The result of the Selection test for the post 9.1 of TI in scale of Rs. 6,500 - 10,500/- may not be declared and be kept abeyance.
- 10. application has been filed through This advocate.

### Particulars of this Postal Order 11.

: 66-788300 i) IPO No.

ii) Date of Issue : 17-9-2001

iii) Issued from : From Suvahah

iv) Payable of : Grwahah

#### Particulars of enclosures 12.

As stated in the index.

Verification

1.CL. Das-

## VERIFICATION

I, Sri Lakshman Ch. Das, son of Late Rajat Das, resident of Pandu, Guwahati - 12, working as TI in N.F. Rly. on being authorized by the other applicant do hereby verify that the statements made in para 1,4,6 to 12 are true to my knowledge and those made in para 2,3 & 5 are true to my legal advice. And that I have not suppressed any natural fact.

And I, sign this verification on this  $24^{\text{th}}$  day of September, 2001.

Lakohman CL, Res. Signature

Guwahati

H.F.Bilmy 13.17/234/- 686. 177(10) ELL TOTAL TOTAL STREET m"/rak Bub = Relection for the post of 11 th M '00. (c) \into a mml of 2(to)Tin in scale 86500-10,500/-. as under-TI. A 71.1. The following TI in order of conjunity in somia fra-5500\_9000/... my be active to ledep in readings to appear before the Selection of short rotice. First Day (UR), TI/TSK
Dorsovari (SI), TI/FIR APDI
Cauca Roy (UR), TI/KII
Cair Day (UR), TI/TSK
P. L'Bogo (SI), TI/TSK be inlied to comes before the selection. of the characteristic before the Committee on the characteristics. COR! galantson.

-13 = Aprexere - 13 11 was 5N-51

Personnel Brench Hacdquertars Office Enligen.

Ro.E/Preceeding/Optg.(T)/TI/99. D: 5.12.2000

ResResult of the Selection for the past of TI in scale Rs. 6500-10:00/-

In connection with the above selection, the Selection Committee has recommended for empanalment of the following candidates for premetion the pest of T.I in scale Rs. 6500-10500/--

1. Shri A Jha (UR).

2. Shri J.L. Bergoyay (ST).

CPTM has approved the proceedings on 30.11.2000.

Further necessary action may please be taken.

APO/T an

Ch.08/RT.

Mar Ward Thouse

Annexure -C'

To,
The Chief Passenger and Traffic Manager,
N. F. Railway, Maligaon.
Guwahati-11.

(Through Proper Channel)

Sir,

Sub: Selection for the post of TI in scale Rs.6500-10500/-

Ref: GM(P)/PNO's letters No.E/254/76/ Pt.VII(T) dt. 4-4-2001 & 5-4-1999.

We have the honour to submit the following representation before you for your kind and sympathetic consideration.

- 1) That we have been working as TI in scale; Rs. 5500-9000/- under your kind control.
- 2) That GM(P)/PNO vide letter No.E/254/76/
  Pt.VIII(T) dt. 5-1-1999, netified to hold selection
  (viva-voce) only for forming a panel of 2(two) TIS.
  In scale Rs.6500-10,500%- and called upon 5(five) TIS
  in scale Rs.5500-9000/- to appear before the sedection.
  In the s-12ction, S/Shri A. Jha, TI/TSK and J.L. Bergovari,
  MI/APDJ are empanaelled for the promotion to the next
  higher post in scale Rs.6500-10,5000/-
- 3) That it is a matter of travesty of natural justice that GM(P)/PNO, vide letter No.E/254/76/P/VII T) dt. 4-4-2001, abruptly changed the procedure of selection of TIs in scale Rs.6500-10,500/- from the existing modified selection (viva-voce) only to written test followed by viva-voce test and called upon 11(eleven) TIs in scale Rs.5500-9000/-/on 6-6-2001 (written test) and on 22-6-2001 (viva-voce). Of course, by a subsequent notification of even No. dt. 4-5-2001 the stated programme has been changed to 8-5-2001 (written test) and viva-voce
  - 4) That the following submissions are made before your for your kind adjudication and judicious consideration.
- i). The selection for the post of TI in scale

  Rs.6500-10,5000/- in the operating Deptt, has
  been made by holding modified selection (viva-voce)

  test only. The procedurehas been in vegued to
  to dated 5-1-1999 by which/J.L. Borgoyari, TI/APDJ

  were emponelled as TI in scale Rs.6500-10,5000/
  vide CM(P)/PNO\*0 letter of even No. dated

  5-1-1999.
  - ii) It is seen that without prior notification the procedure has been changed to hold selection by written test followed by viva-voce test in the matter of selection of TI in scale 86.6500-105000/-

under letter general 111)

alaxed 4 4.2001 to hold the said Astron 8-1-2001 and 22-5-2001 respectively

If the precedure of selection has been changed it has not been notified to us resulting unprepared position to appear in the same written sufficient studies. The notification for programme of written test has been and the same written programme of written test has been and the same written test has been and the same and the same

Phay of the boys re

- iv) It will be the first time that written test followed by viva-voce in respect of selection of TI in scale Rs.6500-10,5000/has been decided without prior notification of change of procedure of selection. Such an abrupt decision may hold up the "Bench" of delivery of natural justice to the aspiring staff like us.
  - It may be mentioned that the commercial branch has been fellowed the procedure of selection of Inspectorial grade in scale Rs.6500-10,5000/- by helding medified selection (viva-voce) only even up till new If it is a fact then to it may be serious injustice to TIs of Operating Deptt. which calls upon the authority to revert back to the existing procedurent of holding modified selection (viva-voce) only.
- In the matters as stated above, we would very humbly request you kindly to look into our grievances sympathetically and to consider the same as prayed for below ;
  - Be gracious to call for the papers under reference to review the order of holding written test for selection of TI in scale Rs.6500-10.5000/- to annual the netification of even no. dated 4-4-2001.
  - Be gracious to pass favourable order to hold modified selection (viva-vece) only for forming a panel of TI for promotion to the next higher grade in scale Rs. 6500-10,5000/in the operating Deptt.

Yours faithfully,

Prechangehn Sycti Sonka

My Chinas

Adhis Chandres Don T. 9/40. / FR.

Goulan Kr. Key TI fork

Azhon by Singl

Renotinger TIPLI APOT.

Anaexere - D'

### NORTHEAST FRONTIER RAILWAY.

OFFICE OF THE GENERAL MANAGER (P); MALIGAON :: GUMAHATI - 11.

No. E/254/76/Pt. VII (T)

Dated:

-03-2001.

GM/CON/MLG, DRM (P)/KIR, APDJ, LMG, TSK, Dy: COM/Chg/HQ, Dy. CON/C/MLG, Sr. DOM/KIR, APDJ, LMG, TSK.

Lik A

Sub: Selection for the post of TI in scale 8.6500-10,500/-.

It has been decided to hold a selection for forming a panel of TI in scale 8.6500-10500/- for total 6 post with break up of UR - 6, SC - NIL, ST - NIL as per scheduled dates are shown below:

- 1) Written test on 31-8-2001 (2) Absentee on 14-9-2001
- 3) Viva-voce test on -26-9-2001 (4) Absentee on -1-10-2001.

The following candidates in the grade of TI in scale Rs.5500-9000/- are eligible to appear for the said selection as per 3 X formula.

SN	Nhme	Community	Desig./Stn.	Remarks
1	Sri Cautam Roy,	COUR	TI/KIR	
2	Sri Adhir Ch. Das	UR.	TI/HQ	•
3	Sri P.K. Pegu	.″ ST	TI/TSK	
4	Sri L.C. Das	sc ·	TI/CON/MLG	,
5	Sri P.J. Sima	UR	TI/HQ/MLG	•
6	Sri B.D. Choudhury	UR.	m vic/cvo/mlg)	
7	Sri A.K. Singh	UR	TI/KIR	
8	Sri H.P. Sen	UR	TI/LMG	
9	Sri N.R. Chattapadhya	y UR	TI/HQ	
10	Sri S. Basu	ŲŖ	TI/AFDJ	· o <del>- milataana</del>
11	Sri F.K. Chakraborty	UR	·TI/APDJ Ø	•
	/ _ :	•		

SC/ST candidates must be directed for pre-promotional training for Safety category from 20.8.2001/in ZTC/APDJ.

1 to 24.8.2001.

( Contd...2/-)

All of the plant of South

Therefore, you are requested to advise all the staff under your control to appear in the written test without fail which will be held on 31-08-2001 at 9-30 hours at COM Office -Malibuan

If anybody is unwilling to appear in the said selection a written declaration may be obtained from the staff and send the same to this office in time.

The prescribed synllabus for the said examination is enclosed herewith.

DAI as above.

L.B. SINCH

APO (T)
for GENERAL MANAGER (P)/MLG.

Copy to: 1) PA to COM/MLG - He is requested to collect the ACR's of last 3 years and submit the same to the selection Board in time.

2) CHIEF OS/COM's - He is also requested for arrangement of the selection of

ging sitting accommodation . Office/MLG during the selection test:

3) Principal ZTC/APDJ: Flease ensure emparting Training to SC/ST candidates in ZTC/APDJ covering the entire Syllabus prescribed for the written test of TI. (Syllabus enclosed.)

-18-Angexhe'D"

Following Syllabus to be followed in the written examination for TI selection in scale Rs.6500-10500/- :-

### General and subsidiary Rule Book

### 2. Accidents.

- a) Classification of accidents and defination.
- b) Duties of TI in case of accident
- \_\_ c) Special measures to deal with cases of sabotage and train wrecking
  - d) Cause of accidents and remedial measures.
    Relief arrangements Medical and auxiliary vans, accident relief trains, stabling, ordering, running and inspection.

### 3 Inspection: -

- a) Various kinds of inspections
- b) Schedule of inspections
- 4. Working of trains under abnormal circumstances.

### 5. Line capacity:

- a) Defination
- b) Calculation on signal line and double line
- c) Method for improving line capacity

### 6 - Goods train Operation -

- a) Kinds of goods trains
- b) Ordering of goods trains
- c) Wagon turn round, defination and calculation Measures to improving the wgaon turn round

### 7. Establishment Rules:

- a) Leave Rules
- b) Pass Rules
- c) Travelling allowance Rules
- d) Hours of employment Regulation
- e) Discipline and appeal Rules 1968.

### 8. Rajbhasa (Hindi)

5,319,00

### N.F.RLY.

NO • KPS -427 R/254/C/PT • IX Office of the DRM(P)/Katihar Dt.12 3/2001

All-Concerned as Maling list Secy/NFRFU/KIR, Convenor/NFRMU/KIR Secy/NFRO BCFA/KIR Secy/NFRO BCFA/KIR.

Sub: Introduction of objective type question for written examination to selection posts.

A copy of Railway Board's letter No.E(NG)1-200/PMI/41 dated 24.11.2000(RBE NO.202/2000) on the above subject which was circulated under GM(P)/MLG's No.EPS-427 dt.11.2001 is E/254/0/PT.XIII(C) dt.27.2.

forwarded for information and necessary action.

0/25/3/c

ر J.C.Das )
APO/TFC

/- DRM(P)/Katihar

( opr of Railway Board's letter No.E(NG)1-2000/PMI/41 dt.24.11.2000)

Sub: -As above.

In terms of the provision contained in Para 219(c) of IRFM, Vol.I(1989 Edition) and written test held as part of a selection for promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may promotion to the highest grade selection post in a category 'A', may include objective type of questions is intended. However, the figure of 50% for objective type of questions is intended. The promotion of the total marks in the figure of 50% for objective type of questions is intended. The promotion of the total marks in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type of questions in the figure of 50% for objective type o

A demand has been raised in the PNM- vide agenda item
No.33/2000 that the provision for objective type question should be
extended to all selections for which a written examination is prescribed.
During the course of discussions in the PNM/NFIR meeting held on
During the course of discussions in the PNM/NFIR meeting held on
C3:d/24th October/2000, the Federation pointed out that the provision
egarding objective type questions for about 50% of the total marks
or the written test are not being interpreted/followed correctly by
the Railways and, at times, objective type questions for marks below
the Railways and, at times, objective type questions for marks below
for the total marks for the written test are included in the question
the paper. It was agreed to issue a suitable clarification on this aspect

3. It is accordingly clarified that the existing provision that objective type questions for about 50% of total marks for the written test shall be deemed to have been followed correctly if objective type questions fall in the range of 45% to 55% of total marks for the written test of

Please acknowledge receipt.

Joint Director Fstt(N)-11
Railway Board.

New Delhi. Dt.24.11.2000.

NO.E(NG)1-2000/PMI/41

120 Medeal Market South

34

## MORTHEAST FROMTIER RAILWAY

Office of the General Manager(P) Maligaon, Guwaha ti-11.

ID. E/254/92/Pt.III(T)(Con)Loose.

Dated: 18 /09/2001.

DRM(P)/KIR, APDJ, ING & TSK. --Sr. DM/KIR, APDJ, IMG. DOM/TSK. Sr. APM/--Sr. ARM/ NJP, GHY.
ARM/ IDQ, BPB.
CVO/MLG, SIM(C)/MLG, SIM(G)/MLG.
CVO/MLG, ATM/R/MLG, GM(CON)/MLG.
Principal/ZTC/APDJ.

candidates who appeared for selection to the pest of T.I. in scale 5.6544-10500/-held on 14.69.2001 (Absentee written test). Sub:- Result of the written exemination of

In the written test(absentee) for the above selection held on 14.89.2001, the following cardidates have been declared to have been found qualified for appearing before the viva-vece test scheduled to be held on 26.09.2001 for premation to the post of T.I. in scale 3.6500-10500/-:-

Siri Bijit Binal Chewdhary, CVI/TFC/MIG.

M Adhir Ch. Das, TI/HO/MIG.

Sekhar Basu, TI/MOV/APDJ.

Highil Rn. Chatopadhyay, TI/Pla./APDJ.

Prenangshu Jyoti Sinka, TI/HO/MIG.

Prenenashu Jyoti Sinke, TI/KIR.
Ashok Kr. Singh, TI/KIR.
Phenikanta Pogu, TI/WR/TSK.

As such, the result may be notified to the concerned staff with immediate effect. It they may be arranged to space for appearing in the vive-voce test on the scheduled date.

The controlling officers of the candidates would kindly send their last 3 yrs. More to PA to COM to enable him to place the More to the selection board at the time of helding the tive-voce test. They are also requested to ensure submission of vive-voce test. They are also requested to ensure submission of vive-voce test. They are also requested to ensure submission of vive-voce test.

proform: :-(1) Srl. Ro. (2) Hene (30 Designation (4) Present place of posting (5) Dt. of apptt. in initial recruitment grade with descr. (6) Dt. of promotion to the post holding at present (5) Clearance of SPE/DAR/Vig. [8]9/01

(L. E. sinch)
Asset. Percented Officer (T)
for Omercal Basegor (P).

Copy to:

(1) PA to COM for information. He is requested to procure the last 3 yrs. ACRs of the above 7 (seven) cardidates and place than to the selection board at/before the scheduled date of Shall sololo!

for Coneral Manager (P).

Affect sel Wheel Robinson

To
The Chief Personnel Officer (T),
N. F. Railway. Maligaon
Guwahati - 781011.

Respected Sir,

Sub:- Selection for the post of TI in scale of ... 6500-10,500/-

With profound respect and most humble submission we the undersigned beg to state the following few times of grievances for drawing your catholic attention and favorurable order please.

That Sir, it is observed in the procedure of selection of TIS in Grade of s. 6500/- - 10, 500/- which was held on 14-9-01 was not correct and proper for not making necessary correction in the seniority list as well as in setting the questions as per extant rules for which reasons (the question beyond sellabus) was an obstacle towards the candidate for which Senior most TIs could not answer properly.

Also vide Rly. Board's letter No. (EPS/288)—
E/254/O-PT.A (C) dated 7-5-84 where it was clearly mentioned
that in the PNM Meeting held between the NFIR and Rly. Board
on 16/17-9-83, the Federation stated that in the older age group
the capacity of the employee to answer written papers get reduced
though they have adequate knowledge of works attained through
their experience etc. Thus Junior employee tend to score over
their semior in the written Test held for the selection post.
They therefore, suggested that the qualifying marks prescribed
for being eligible to be called for Viva-Voce Test and also
overall Pass percentage of marks for being empanelled, might be
reduced and accordingly accepted by Administration.

In this context, it is pointed out an example of a selection for the selection post of CI as held on03-12-86 on N.F. Rly. where the then honourable CCM sympathetically dealt the case by giving few marks as grace to the failed candidates for qualifying in that very Viva-Voce Test.

In view of above, you are earnestly requested to kindly look into the matter and issue the necessary instructions to take care so that Sonior most person should not be deprived in getting their due promotion in Higher Grade as per extent rules and oblige.

A line of reply as also solicited with regards.

Dated :- 19/09/01

Yours faithfully,

1) Lakohman Ch. Das. TI/CON/MLG.

2) Cranton Roy, TIKIR.

Copy to GS / NFR MU / PNO for information and millersony metron photos